

(b) if so, when it is likely to be implemented;

(c) whether some Members of Parliament will be given representation in these Boards; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). The Boards of Directors of Indian Airlines and Air India were constituted for a period of three years w.e.f. 30.7.1990.

(c) and (d). As per Government policy, Members of Parliament are generally not appointed on the Boards of Directors of PSUs.

Deaths and Suicides in Mental Hospitals

4256. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Shunned by their kin, neglected by the Government" appearing in the 'Indian Express', dated October 26, 1991;

(b) if so, the facts thereof and the reaction of Government thereto;

(c) the number of deaths and suicides cases occurred during 1991 in the mental Hospital of Delhi and how do these compare with the previous three years;

(d) the number of patients in the hospital till date and since when they are there; and

(e) how does the condition of hospital compare with the other mental hospitals in the country, hospital-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (e). the information is being collected and will be laid on the Table of the House.

World Bank Assistance for Health Services in Karnataka

4257. SHRIMATI BASAVARAJESWARI:

SHRIMAT CHANDRA PRABHA URS:

5SHRI G. MADEGOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Karnataka has submitted any proposal to the Union Government seeking aid from the World Bank for improving District and Taluk hospitals in the State;

(b) if so, the names and the number of hospitals likely to be benefited by it; and

(c) the time by which the World Bank aid is likely to be received in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). A project report for improvement of secondary level Hospitals in Karnataka at an estimated cost of Rs. 172.00 crores was received by the Govt. in October, 1991, for posing for World Bank assistance. The project envisages providing 13475 additional beds in the existing Hospitals at district level and Sub-divisional level Hospitals and Institutions. A statement indicating the names of Hospitals at District/Aluk level proposed for the World Bank assistance is given below.

(c) The Government have obtained the proposals from the State Govt. with a view to posing for World Bank assistance. At this stage, it is not possible to indicate the time frame by which the project will be sanctioned.

Names of Hospitals at District/Taluk levels proposed for World Bank assistance in Kamataka

The following institutions are indentified for providing additional beds and improvements.

I. District Level Hospitals:

1. District Hospital, Chick-magalur
2. District Hospital, Hassan

3. District Hospital, Kolar
4. District Hospital, Chitradurga
5. District Hospital, Bidar
6. District Hospital, Bijapur
7. District Hospital, Karwar
8. District Hospital, Madikeri
9. District Hospital, Shimoga
10. District Hospital, Tumkur
11. District Hospital, Mandya

II. The following secondary level institutions at the taluk/sub-divisional levels are identified for providing additional beds and improvements.

- | | |
|-------------------------|---------------------------------------------------|
| 1. Bangalore District | a) Doddaballapur |
| 2. Tumkur District | a) Tiptur
b) Pavagada |
| 3. Chitradurga District | a) Molakalmur
b) Hosadurga |
| 4. Shimoga District | a) Sorab
b) Honali |
| 5. Kolar District | a) Chickballapur
b) Chintamani
c) Godibanda |
| 6. Mandya District | a) Nagamangala |

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- | | |
|----------------------------------|------------------------------------|
| | b) Malavalli |
| 7. Mysore District | a) Kollegal |
| | b) Chamarajanagar |
| 8. Kodagu District | a) Virajpet |
| | b) Somawarpet |
| 9. Dakshina Kannada | a) Udupi |
| | b) Karkala |
| 10. Hassan District | a) Holenarasipur |
| | b) arasikere |
| 11. Chickmagalur District | a) Tarikere |
| | b) Mudigere |
| 12. Belgaum District | a) Gokak |
| | b) Saundatti |
| 13. North Karnataka | a) Sirsi |
| | b) Bhatkal |
| 14. Dharwad District | a) Gadag |
| | b) Haveri |
| 15. Bijapur District | a) Jamakhandi |
| | b) Bagalkot |
| | c) Talikote-Addl. Centre |
| 16. Bidar District | a) Balki |
| | b) Humnabad |
| 17. Gulbarga District | a) Chincholi - Addl. Centre |
| | b) Shapur- Addl. Centre |
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18. Raichur District

19. Bellary

c) Yadgir- Addl. Centre

d) Aland - Addl. Centre

a) Deodurga

b) Lingasugur

c) Kushtag-Addl. Centre

a) Kottur

b) Hagaribommanahalli

c) Harapanahalli - Addl. Centre

Desai Commission on Ayurvedic Medicines

4258. SHRIMATI GEETA MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Justice Desai Commission in 1981 had recommended legislative measures against Ayurvedic medicines with high alcohol content; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Information is being collected and will be laid on the table of the Sabha.

Literacy Amongst SC/ST Children

4259 KUMARI VIMLA VERMA:
SHRI PARASRAM BHARDWAJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have made any survey regarding the percentage of literacy amongst Scheduled Castes and Scheduled Tribes boys and girls in different States;

(b) if so, the details thereof, State-wise; and

(c) the steps, the Government have taken for the upliftment of Scheduled Castes and Scheduled Tribes in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Decennial Census collects detailed information on literacy rates.

(b) A statement giving state-wise literacy rates of scheduled castes and scheduled tribes males/females as per 1981 census is given below.

(c) Some of the steps taken for the educational development of scheduled castes and scheduled tribes by the Central and State Governments are:

- Opening of Schools, Non-Formal Education Centres, Adult Education Centres in areas of concentra-